

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.701 /2019 in CP(IB) No.462/7/HDB/2018
NAME OF THE COMPANY	ICOMM Tele Ltd
NAME OF THE PETITIONER(S)	L&T Infrastructure Finance Company Ltd
NAME OF THE RESPONDENT(S)	ICOMM Tele Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

We direct the BSNL to file an affidavit in reply within two weeks by giving copy to the other side and other side may file rejoinder within one week thereafter. Matter stands adjourned to 19.03.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL